

21

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No.12 / BB/ 2017	-	For hearing	230/ 232	FMC India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRIYANKA PRASAD

Petitioner

Ahasan

9810504615

PRADEEP NAYAK

VARSHA SHIVANAGOWDA

Sinchana, M.R

ROCK RD

Sinchana

P.T.O. . .

PCSI for petitioner is present. Smt. M.R. Sinchana, counsel appearing for ROC and RD is present. PCS has filed assessment order copy of the company. Heard him.

List it for orders on 07.11.2017.

MEMBER (J)

MEMBER (T)

— 2 —

PCS for petitioner is present. Smt. M.R. Sinchana, counsel appearing for ROC and RD is present. Heard the PCS.

List it for orders on 13.11.2017

MEMBER (J)

MEMBER (T)